# GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

### LOK SABHA UNSTARRED QUESTION NO.1396 TO BE ANSWERED ON 25.07.2017

#### **Promotion of Electric Vehicles**

#### 1396. SHRI KANWAR SINGH TANWAR:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is considering to finetune the plan to promote electric vehicles in the country;
- (b) if so, the details thereof;
- (c) whether the surplus electricity available in the country would be used in promoting electric vehicles; and
- (d) if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a) & (b): With a view to provide impetus to domestic manufacturing of hybrid & electric vehicles (collectively termed as XEVs), the Government of India approved the National Mission on Electric Mobility in 2011 and subsequently National Electric Mobility Mission Plan 2020 was unveiled in 2013. This Mission Plan has been designed mainly considering the Fuel Security and Environmental Pollution in the country.

In order to promote manufacturing of hybrid and electric vehicles and ensure sustainable growth of the same and as a follow up of the mission, Department of Heavy Industry has formulated a scheme namely FAME India [Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India] for the initial period of two years starting from 1<sup>st</sup> April 2015 (Phase-1). In addition, Bureau of Energy Efficiency, Ministry of Power has informed that Ministry of Power has also notified the fuel efficiency standards for passenger cars which provide super credits for electric vehicles.

As per the Gazette Notification of FAME Scheme, the scheme shall be reviewed appropriately based on the outcome and experience gained in the Phase 1 of this scheme. The Phase 1 of FAME Scheme, which was initially for a period of 2 years commencing from 1<sup>st</sup> April 2015, has however been extended for a period of 6 months till 30<sup>th</sup> September 2017, with slight modification to the extent of discontinuation of the available benefits to the Mild Hybrid technology under the scheme with effect from 1<sup>st</sup> April 2017.

(c)&(d): Ministry of Power informed that the Electric Vehicles and Plug-in Hybrid Vehicles need to draw electricity from the grid for charging of their batteries used for powering them. The country has sufficient capacity at present to meet the current requirement.

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